

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 4097  
ANSWERED ON 25/03/2025

**HIGH TARIFFS ON AGRICULTURAL PRODUCTS**

4097. SHRI CHAMALA KIRAN KUMAR REDDY:  
SMT. D K ARUNA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether it is a fact that the tariffs levied on imports into India are five times higher than what the United States levies on its imports and the average duty levied by India was 17 percent in 2023, compared to 3.3 per cent levied by the U.S.;
- (b) whether India's higher average was mostly due to high tariffs on agricultural products to protect domestic producers and while tariffs on agricultural goods are high and it is not so on manufactured products; and
- (c) if so, the details thereof along with the present status and its effect on the common man in our country and in the market?

**ANSWER**

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI JITIN PRASADA)

**(a) to (c)** As per WTO 2023, India's simple average tariff rate is 17%, with simple average agricultural tariff (which includes textiles) being 39% and for industrial goods 13.5% for the year 2023. The effective tariff rates were much lower through Notifications issued by the Government. Post Union Budget 2025-26, the simple average industrial tariff has reduced to 10.66%.

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